GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4788 ANSWERED ON:23.04.2013 REHABILITATION OF NAXALITES TERRORISTS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the extant surrender cum rehabilitation policy for the naxalites and terrorists in the country, State-wise;
- (b) the number of naxalites/insurgents/terrorists who surrendered and were rehabilitated in the country during each of the last three years and the current year, State-wise;
- (c) whether the Government proposes to revise the present policy/prepare a uniform policy in this regard;
- (d) if so, the details thereof; and
- (e) the mechanism put in place to monitor the activities of such surrendered persons?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (e): 'Police' and 'Public Order' being State subjects, the States have their own Surrender and Rehabilitation policies to bring Left Wing Extremists/ militants/ terrorists into the mainstream. However, the Central Government supplements the efforts of the State Governments over a wide range of Schemes, inter-alia, including reimbursement of expenditure incurred by the State Governments on rehabilitation of surrendered Left Wing Extremists/ militants/ terrorists in the country.

The Government of India has recently revised the guidelines for 'Surrender-cum- Rehabilitation Scheme of Left Wing Extremists in the affected States' with effect from 1.4.2013. The rehabilitation package in the revised policy, inter-alia, includes an immediate grant of Rs. 2.5 lakh for higer ranked LWE cadres and Rs. 1.5 lakh for middle/ lower ranked LWE cadres who surrender before the State Government concerned. Also, these surrenderees would be provided a monthly stipend of Rs. 4000/- for a period of three years for vocational training. In addition, incentives for surrender of weapons/ ammunition etc. are also provided under the said Scheme.

Similarly, the Government of India reimburses the expenditure incurred by the State Governments on rehabilitation of surrendered militants/ terrorists in the State of Jammu & Kashmir and North Eastern States.

The State-wise details of Left Wing Extremists/ militants/ terrorists who have surrendered during the last three years and the current year are annexed.